

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:4470  
ANSWERED ON:22.12.2005  
REQUEST FOR HELICOPTERS  
Badiga Shri Ramakrishna

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Union Government has received a request from the Government of Andhra Pradesh for providing four Defence helicopters to its police department on demand to ensure quick deployment of forces and to curb naxalite activities;
- (b) if so, the details thereof; and
- (c) the decision taken by the Union Government in this regard?

**Answer**

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

- (a) & (b): A request was received from the Government of Andhra Pradesh for providing helicopters as and when requisitioned by the Director General of Police, Hyderabad on short notice for the purpose of rescue and reconnaissance operations in Andhra Pradesh.
- (c) Helicopters are made available by the Indian Air Force, for relief and rescue operations on case to case basis, subject to availability.